COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NOS. 777 & 778 OF 2018 IN</u> <u>DFR NO. 2100 OF 2018</u>

Dated: <u>10th July, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Golden Hatcheries & Ors. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Ritika SInghal

Ms. Surabhi Pandey

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

ORDER

The learned counsel, Mr. Anand K. Ganesan accepts notice on behalf of Respondent No.1.

List this matter on <u>12.07.2018</u>, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr